



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 13.02.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

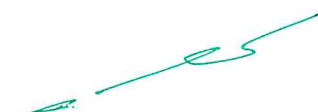
C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.98/ 2017	-	For filing objections by respondent counsel	241/ 242	Mr. N. Gunashekar Vs Global Finsol Pvt. Ltd. & Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
18.	NETRA L. KOPPAD (7411340532).	Mr. N. GUNASHEKAR (PETITIONER)	
	LAKSHMI MENON (9880073412)	R 1-4, 10&12	

ORDER

Counsel for Petitioner is present. Counsel for Respondent is also present. For hearing list it on 19/03/2018.


Member (T)


Member (J)